Name of work man Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited cation No. Identifi Date of receipt Details of claim Amount claimed List of operational creditors (Employees) (Amount in₹) Amount of Nature of claim admitted Date of commencement of CIRP: 21st July 2022 NIL Annexure-6 Details of claim admitted related party? Whether % voting share in CoC, if applicable continge nt claim Amount List of creditors as on: 12th August 2022 of any mutual dues, that may be set-off Amount of verification claim under Amount of Amount of claim not admitted

Remarks, if any

No.

Name of authorised representat ive, if any



T. ADINARAYANA
INTERIM RESOLUTION PROFESSIONAL
SRI EKSHWAKA SANDS PVT LIMITED